

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: TELANGANA STATE LEGAL SERVICES AUTHORITY, HYDERABAD** – Training Programme – Nomination of 15 Junior Civil Judges who are working in the Districts of Warangal, Karimnagar and Khammam in the State of Telangana, to undergo 40 hours Mediation and Conciliation Project Committee (MCPC) Training on Mediation from 07.01.2016 to 11.01.2016 at District Legal Services Authority, District Court Premises, Warangal – **ORDERS – ISSUED.**

**REF:** Letter ROC.No.4283/TLSA/LSW/2015, dated 04.01.2016 from the Member Secretary, Telangana State Legal Services Authority, Hyderabad.

**ORDER ROC.No. 70/2016-B.SPL., DATED: 05.01.2016**

**The High Court is pleased to pass the following Orders:**

The following 15 Junior Civil Judges who are working in the Districts of Warangal, Karimnagar and Khammam in the State of Telangana, are hereby nominated to undergo 40 hours Mediation and Conciliation Project Committee (MCPC) Training on Mediation from 07.01.2016 to 11.01.2016 at District Legal Services Authority, District Court Premises, Warangal.

SL.NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION
<b>WARANGAL DISTRICT</b>	
1.	Sri K. Ajesh Kumar, III Addl. Junior Civil Judge, Warangal.
2.	Smt. Surampudi Sree Devi, Junior Civil Judge, Narsampet.
3.	Sri K.Venkatesh, Junior Civil Judge, Mulug.
4.	Sri M.Arjun, Addl. Junior Civil Judge, Parkal.
5.	Smt. Shanker Sri Devi, Junior Civil Judge, Thorrur.
<b>KARIMNAGAR DISTRICT</b>	
6.	Smt. T.Madhavi, I Addl. Junior Civil Judge (Juvenile Court), Karimnagar.
7.	Sri G.Srinivas, Special Judicial Magistrate of First Class, Excise Court, Karimnagar.
8.	Smt. R.Sreelekha, Prl. Junior Civil Judge, Huzurabad.
9.	Sri P.Pradeep Naik, Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani.
10.	Sri M.Rajender, Junior Civil Judge, Peddapalli.
<b>KHAMMAM DISTRICT</b>	
11.	Smt. D.Geetha Rani, II Addl. Junior Civil Judge, Khammam.
12.	Sri D.Vijaya Saradhi Raju, Prl. Junior Civil Judge, Kothagudem.
13.	Sri K.K.V.Buli Krishna, Judicial Magistrate of First Class, Bhadrachalam.
14.	Sri B.Rajesh, Prl. Junior Civil Judge, Madhira.
15.	Smt. P.Uma Maheshwari, Addl. Junior Civil Judge, Sathupalli.

The concerned Prl. District and Sessions Judges are requested to make necessary incharge arrangements in respect of the above said nominated officers to the said programme, under intimation to the High Court.

  
**REGISTRAR (VIGILANCE)**

To

1. The officers.

2. The Member Secretary, Telangana State Legal Services Authority, City Civil Court Complex, Hyderabad.
3. The Deputy Director, High Court Mediation and Arbitration Centre, High Court Buildings, Hyderabad.
4. The Central Project Coordinator, High Court of Judicature at Hyderabad.  
(with a request to direct the concerned to place the proceedings in the High Court's Website under general information).
5. The Pri. District and Sessions Judge, Warangal.
6. The Pri. District and Sessions Judge, Karimnagar.
7. The Pri. District and Sessions Judge, Khammam.
8. **The District Treasury Officers:** Warangal, Karimnagar and Khammam.
9. **The Section Officers:** Special Officer Section, Accounts Section, B-Section, E-Section, O.P.Cell, Work Review Cell, Vigilance Cell, Computers Section, High Court of Judicature at Hyderabad.

Spare.